

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21761-21762/2019

(Arising out of impugned final judgment and order dated 13-01-2017 in SA No. 344/2016 30-05-2016 in SA No. 344/2016 passed by the High Court Of Judicature At Allahabad)

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR. Petitioner(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS. Respondent(s)

Date : 14-03-2023 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Parties (s) Ms. Kiran Bharadwaj, AOR
 Mr. Ashutosh Kumar Shukla, Adv. (mentioned by)
 Mr. A.N. Singh, Adv.
 M/s Shakunutala Shukla, Adv.

 Ms. Sakshi Kakkar, AOR

 Mr. Ajit Pudussery, AOR

UPON being mentioned the Court made the following
O R D E R

List the matters on 21.03.2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR